

Statement 8: Financing of Gross Fiscal Deficit- As per cent to Total – 2014-15 (RE)

(Per cent)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	79.9	1.6	-3.8	0.9	4.2	2.2	-2.2	-	-	8.8	8.4	100.0
2. Bihar	23.5	3.7	2.1	5.2	0.7	-	0.5	-	-	-0.6	64.9	100.0
3. Chhattisgarh	69.5	-1.8	0.1	23.5	6.1	2.4	0.5	-	-	-0.8	0.7	100.0
4. Goa	49.7	11.3	-5.0	2.6	11.3	0.5	10.5	6.7	-0.2	-12.4	25.1	100.0
5. Gujarat	83.4	-0.1	-1.6	-1.0	3.7	-	17.5	-	-	6.8	-9.6	100.0
6. Haryana	83.0	-0.2	-0.9	-15.0	4.2	0.2	19.0	-	0.5	-1.1	10.4	100.0
7. Jharkhand	126.8	1.0	-8.9	-8.4	0.3	5.8	-4.7	0.2	3.9	-7.5	-8.6	100.0
8. Karnataka	87.9	3.2	-	0.7	10.1	-0.3	-0.7	-	-	-	-0.9	100.0
9. Kerala	82.2	4.9	-	-0.3	17.0	-0.6	2.3	-4.3	-0.4	-1.0	0.1	100.0
10. Madhya Pradesh	60.6	12.9	6.3	4.5	6.7	1.5	2.2	-5.0	2.3	-5.3	13.5	100.0
11. Maharashtra	59.8	5.8	-4.9	-0.4	7.2	-2.2	17.7	0.2	-	13.0	4.0	100.0
12. Odisha	46.2	15.3	-0.6	17.7	10.9	10.1	15.9	1.4	-69.1	-1.1	53.2	100.0
13. Punjab	73.9	4.0	1.0	-0.3	19.2	3.8	-0.5	-	-	-1.1	-	100.0
14. Rajasthan	46.2	2.9	-5.4	4.5	12.4	-0.5	1.0	-	-	9.8	29.0	100.0
15. Tamil Nadu	89.2	3.9	-2.0	2.7	5.1	0.4	-4.4	-2.4	0.2	-0.2	7.6	100.0
16. Telangana	69.6	8.3	-2.9	0.6	1.7	1.9	23.9	-	-	-3.0	-	100.0
17. Uttar Pradesh	59.9	-2.9	8.1	1.3	15.8	-2.1	-3.4	25.6	-4.2	17.0	-15.0	100.0
18. West Bengal	80.1	3.5	5.3	-	3.8	-0.8	5.8	-	-	-2.1	4.5	100.0
II. Special Category												
1. Arunachal Pradesh	8.6	-0.7	4.5	2.6	1.8	1.2	32.8	25.0	-0.4	-11.7	36.1	100.0
2. Assam	13.1	-	4.6	1.4	5.7	-	1.1	0.2	-0.2	-	74.1	100.0
3. Himachal Pradesh	53.4	1.7	7.9	2.5	24.1	-	5.2	-	-	-4.0	9.2	100.0
4. Jammu and Kashmir	22.1	-1.4	1.9	-	21.3	0.6	-	0.2	-	-	55.3	100.0
5. Manipur	60.6	-4.7	-4.8	0.8	1.1	-	-5.9	-	-	-3.4	56.4	100.0
6. Meghalaya	74.4	-1.3	12.4	4.6	29.8	-	44.2	3.6	0.6	-2.6	-65.8	100.0
7. Mizoram	8.8	-0.7	1.2	-1.9	4.0	0.1	1.0	-	0.7	0.3	86.5	100.0
8. Nagaland	44.9	-2.1	0.5	-2.4	11.6	-	-48.7	-	-	60.5	35.6	100.0
9. Sikkim	69.2	0.9	3.0	10.7	2.7	8.1	-	-	-	-1.4	6.9	100.0
10. Tripura	38.5	-2.2	-0.5	9.8	27.1	0.2	0.8	-0.3	0.8	-9.7	35.5	100.0
11. Uttarakhand	66.1	0.4	13.1	10.5	5.0	0.4	-5.8	4.9	-1.2	-2.0	8.7	100.0
All States	62.9	3.2	0.3	1.6	7.8	0.3	5.2	1.8	-1.9	3.1	15.6	100.0
<i>Memo item:</i>												
1. NCT Delhi	-	338.7	-473.3	-	-	-	-	-	-	-	234.6	100.0
2. Puducherry	85.0	-17.1	-	2.2	3.9	-24.6	5.5	4.0	2.7	30.0	8.6	100.0

— : Nil/Negligible. RE: Revised Estimates.

Note: (1) Same as in Appendix Table 9.

(2) The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and the same has been included under 'Others'. The financing items under 'Internal Debt' for the state is, therefore, not on a net basis except 'Others'.

(3) 'Others' include Loans from other institutions, compensation bonds appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget documents of the state governments, CAG for 2013-14 in respect of Jammu & Kashmir.